A, T. MIS. L. Mohobodner
D. K. Mishner
D. P. Sahor

Central Administrative Tribunal Cuttack Bench Cuttack

ORDER SHEET

Original Application No.

199 07 1987.

Pravaker Swain

Applicant

Versus

Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on Order	
1	10.8.87	Heard learned counsel for the petitioner		
	8 *	andMr. A.B.Misra, learned Sr. Standi	ng Counsel for	
		the respondents at some length. This	is an application	
		under section 19 of the Administrati	ve Tribunals Act,	
		1985 to quash the order of transfer	passed by the	
		competent authority under Annexure-2		
		2. During the course of argumen	t, we are	
		told that the service benefits of th	e p e titioner	
	LAD!	is being affected and in addition t		
		petitioner has been stationed at S		
	· · ·	though transferred to Door Darshan K		
		In such circumstances, we do not find any merit in		
		the application which stands dismissed.		
		apprioacion water o canas atomis	Rnhu	
		Vice	Chairman.	
		Memilo	er (Judl)	
	1.2			